

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


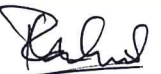
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 240/241/HDB/2017
NAME OF THE COMPANY	Veera Vaishnavi Granites Pvt Ltd
NAME OF THE PETITIONER(S)	Ch. Santosh Raja Goud Cheekati
NAME OF THE RESPONDENT(S)	Veera Vaishnavi Granites Pvt Ltd
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C.V.L.N MURTHY	ADVOCATE	clm@rediffmail.com 9848055798	
Rahul Unni Krishnan	Advocate	rahulunni.krishnan@ onthok.com 9996291263	

ORDER

Heard Mr. C.V.L.N. Murthy along with Mr. Rahul Unni Krishnan, learned counsels for the Respondent. None appeared for the Petitioner. The learned Counsels re directed to furnish the record pertaining to the Board Meeting and proof of service of the Board Meeting and the petition.



MEMBER (Tech)



MEMBER (Judl)

Seshu